

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-248-2020**

Prabhakar S. Naik

.... Petitioner.

Versus

State of Goa & Ors.

.... Respondents.

Mr. Salil Saudagar, Advocate for the Petitioner.

Coram : M. S. SONAK, &**SMT. M. S. JAWALKAR, JJ.****Date : : 7th October, 2020**

P.C.:

Issue notice to the respondents returnable after four weeks. In addition to the usual mode of service, private service is also permitted.

2. Stand over after four weeks.

SMT.M.S.JAWALKAR, J.

M. S. SONAK, J.

MF/-